

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 05TH DAY OF MAY, 2020/15TH VAISAKHA, 1942

W.P(C)TMP NO.257 OF 2020

PETITIONER

M.SRIDHARAN, AGED 41 YEARS
S/O P.MUTHUMADAN
SENIOR SECTION ENGINEER (SSE)
CARRIAGE AND WAGON DEPARTMENT
SOUTHERN RAILWAY, NAGERCOIL
TRIVANDRUM DIVISION
RESIDING AT NO.11A
RAILWAY COLONY, KOTTAR, NAGERCOIL
MOBILE NO.9092247111

BY ADV.SMT.SHAMEENA SALAHUDHEEN

RESPONDENTS :

1. THE GENERAL MANAGER

SOUTHERN RAILWAY, PARK TOWN
CHENNAI 600003

2. THE CHIEF PERSONAL OFFICER

SOUTHERN RAILWAY, PARK TOWN
CHENNAI 600003

3. THE SENIOR DIVISIONAL PERSONNEL OFFICER

SOUTHERN RAILWAY, TRIVANDRUM DIVISIONAL
TRIVANDRUM 695 014

4. THE SENIOR DIVISIONAL MECHANIC ENGINEER

DIVISIONAL OFFICE
SOUTHERN RAILWAY, TRIVANDRUM DIVISIONAL
TRIVANDRUM 695 014

5. THE COACHING DEPOT OFFICER

OFFICE OF THE COACHING DEPOT OFFICE
NAGERCOIL JUNCTION - 629 002

6. THE DIVISIONAL RAILWAY MANAGER

SOUTHERN RAILWAY, TRIVANDRUM DIVISIONAL
TRIVANDRUM 695 014

7. SRI.PRASAD K

SENIOR SECTION ENGINEERS
CARRIAGE AND WAGON DEPARTMENT (MECHANICAL)
SOUTHERN RAILWAY, KOCHUVELI
TRIVANDRUM DIVISION 695 021

R1-6 ASSISTANT SOLICITOR GENERAL SHRI. P VIJAYAKUMAR

THIS WRIT PETITION HAVING COME UP FOR ORDERS ON
05.05.2020, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:

BECHU KURIAN THOMAS, J.

W.P.(C) TMP No. 257 of 2020

Dated this the 05th day of May, 2020

ORDER

Counsel for the petitioner submits that this is the same writ petition that was numbered as W.P.(C) TMP No. 228/2020 which came up on 30.04.2020. Some mistake seems to have crept-in in the numbering and posting. The Registry shall take note of aforesaid and correct the mistake.

**BECHU KURIAN THOMAS
JUDGE**

SM

APPENDIX

PETITIONERS EXTS:

EXHIBIT P1: TRUE COPY OF THE TRANSFER ORDER NO.12/20/ DATD.
20.3.2020 ISSUED BY THE 3RD RESPONDENTS

EXHIBIT P2: TRUE COPY OF THE RELIEVING ORDER DTD. 21.3.2020

EXHIBIT P3: TRUE COPY OF THE ID CARD

EXHIBIT P4: TRUE COPY OF THE CERTIFICATE ISSUED BY THE
CHILDREN ORTHOPAEDIC AND REHABILITATION CENTRE

EXHIBIT P5: TRUE COPY OF THE RAILWAY BOARD ORDER NO.
RBE/15/2019 DTD.30.1.2019 ALONG WITH O.M.DTD.
8.10.18

EXHIBIT P6: TRUE COPY OF THE REPRESENTATION SUBMITTED BY
THE PETITIONER DTD 23.3.3030

EXHIBIT P7: TRUE COPY OF THE REMINDER DTD. 27.3.2020